

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, RAICHUR

Sub:- Making in-charge arrangements for sittings of Judicial Officers in Raichur Unit from 01.06.2020 to 12.06.2020.

Ref:- Hon'ble High Court of Karnataka, Bengaluru STANDARD OPERATING PROCEDURE (SOP) – DISTRICT JUDICIARY dated :26.05.2020.

NOTIFICATION

RAICHUR. DATE: 27.05.2020

In view of the directions of the Hon'ble High Court of Karnataka, Bengaluru Vide letter referred above the following in-charge arrangements made to sitting of Judicial Officers in Raichur unit as under.

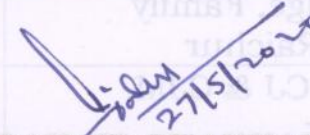
REGULAR FUNCTIONING OF COURTS IN RAICHUR UNIT

Sl. No.	Name of the Court	Date of functioning		Functioning Time	
		From	To	1st half	2nd half
1	Prl. Dist. & Sessions Court, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
2	I Addl. Dist & Sessions Court, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
3	II Addl. Dist & Sessions Court, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
4	Prl. Judge, Family Court, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
5	Prl. Sr. CJ & CJM, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
6	Addl. Sr. CJ & JMFC-I, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
7	II Addl. Sr. CJ & JMFC, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
8	III Addl. Sr. C J & JMFC, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
9	Sr. Civil Judge & JMFC, Sindhanur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
10	Sr. Civil Judge & JMFC, Lingasugur.	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
11	Sr. Civil Judge & JMFC, Devadurga.	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
12	Prl. Civil Judge & JMFC, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM

Contd..2

Sl. No.	Name of the Court	Date of functioning		Functioning Time	
		From	To	1st half	2nd half
13	Addl. Civil Judge & JMFC-III, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
14	II Addl. Civil Judge & JMFC-IV, Raichur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
15	Civil Judge & JMFC, Manvi	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
16	Civil Judge & JMFC, Devadurga	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
17	Prl. Civil Judge & JMFC, Sindhanur.	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
18	Addl. Civil Judge & JMFC Sindhanur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
19	II Addl. Civil Judge & JMFC, Sindhanur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
20	Prl. Civil Judge & JMFC Lingasugur.	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
21	Addl. Civil Judge & JMFC Lingasugur	01.06.2020	12.06.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM

Further, all Judicial Officers of Raichur Unit are hereby directed to follow the guidelines strictly, issued by the Hon'ble High Court of Karnataka, Bengaluru dated: 26th May 2020, STANDARD OPERATING PROCEDURE (SOP) - DISTRICT JUDICIARY annexed herewith and act as per guidelines.


 (BAILUR SHANKAR RAMA),
 Prl. District & Sessions Judge,
 RAICHUR.

Copy to for information and necessary action with a request to circulate the same to the BAR associations and affix the same on notice board:-

1. The I Addl. District & Sessions Judge, Raichur.
2. The II Addl. District & Sessions Judge, Raichur.
3. The Judge, Family Court, Raichur,
4. The Prl. Sr. Civil Judge & CJM, Raichur.
5. The I/II/III Addl. Sr. Civil Judge & JMFC, Raichur & Sr. Civil Judge & JMFC, Sindhanur/Lingasugur/Deodurga
6. The Prl/I Addl/II Addl. CJ & JMFC, Raichur.
7. The Civil Judge & JMFC, Manvi.
8. The Prl/I Addl/II Addl. Civil Judge & JMFC, Sindhanur
9. The Prl. & Addl. Civil Judge & JMFC, Lingasugur.
10. The Civil Judge & JMFC, Deodurga
11. The President, Bar Association, Raichur/ Manvi/Deodurga/Sindhanur/Lingasugur.
12. The District Government Pleader/AGP of Raichur Unit.
13. The Public Prosecutor/Spl. PP's/Sr. APP/APP, Raichur Unit.
14. The Superintendent of Police, Raichur.
15. The Superintendent of District Prison, Raichur.